

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

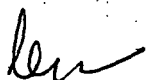
O.A. No. 286/2012


Date of Order :25.09.2013

Mr Rajeshwar Vishnoi present for the applicant.
Mr Avinash Acharya present for the respondents.

Counsel for the applicant wants to withdraw this OA with a liberty to file fresh OA, if any cause of action is available in favour of the applicant.

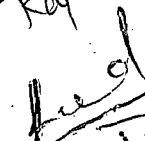
Accordingly, OA is dismissed as withdrawn one with a liberty to the applicant to file fresh OA, if so advised.


[Meenakshi Hooja]
Administrative Member


[Justice K.C.Joshi]
Judicial Member

SS

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